GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1575 ANSWERED ON:09.08.2011 CRIME CASES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various crimes are on the rise in the country;
- (b) if so, the total number of such cases registered during each of the last three years and the current year, State-wise and crime-wise including murder, theft, chain snatching, dacoity, bank robbery, kidnapping etc.;
- (c) the total number of accused arrested and the action taken against them during the said period, State-wise;
- (d) the total number of such cases solved, unsolved and steps taken to solve all the pending cases;
- (e) whether the Union Government has provided financial assistance to the State Governments for setting up of forensic laboratories and other scientific equipment to raise the crime detection level in the country;
- (f) if so, the details thereof; and
- (g) the effective steps taken by the Government to check such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): As per the available data on crimes in the country, a total of 19,89,673, 20,93,379 and 21,21,345 cases of cognizable crimes were registered in the country under the Indian Penal Code (IPC) during the years 2007 to 2009. The State/UT wise incidence of cognizable IPC crimes is attached at Annexure-I. The details of various specific crimes under IPC are available on NCRB's website (http://ncrb.nic.in) in 'Crime in India' at Table 1.3.
- (c) & (d): The details are attached at Annexure-II. The details of unsolved cases is not maintained.
- (e) to (g): The Scheme for Modernization of State Police Forces (MPF Scheme) is an important initiative of the Ministry of Home Affairs towards capacity building of the State Police Forces, especially for meeting the emerging challenges to internal security in the form of terrorism, naxalism etc.

The Forensic Science Laboratory (equipment and buildings for RFSLs) is a part of the MPF Scheme. Under the MPF Scheme, States are required to formulate their plans based on their assessed requirements. During the period from 2000-01 to 2010-11, FSL plans to the tune of total Rs.61492.15 lakh was approved for FSL equipment and buildings. Besides the above, following 02(two) plan Schemes have been approved for implementation in current five year plan:

- (a) Composite Scheme on "Modernization of Forensic Science Applications" of Directorate of Forensic Science Services and its outlaying units of MHA, Government of India with an outlay of Rs.200 crore.
- (b) Composite Centrally Sponsored Scheme of "Creation of Regional Forensic Science Laboratories (RFSLs) and District Mobile Forensic Units (DMFUs) for States / UTs with an outlay of Rs.100 crore.

Under the Scheme at S. No. (b) above, establishment of 6 RFSLs and 52 District Mobile Forensic Units (DMFUs) in various States / UT stand approved in the current five year plan.